

Terminal Benefits of Canteen Staff

8989. SHRI BAS DEB ACHARIA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of cases of employees of the Railway Staff Canteens (statutory and non-statutory) settled in connection with their pension, gratuity, leave salary, after their retrenchment on or after April 1, 1990, Zone-wise; and

(b) the number of such employees since expired without getting any benefits during this period?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Purchase of Drugs by Central Medical Store Depots, Hyderabad

8990. DR. D. VENKATESWARA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any case of alleged irregularity in the purchase of drugs by the Central Medical Store Depots, Hyderabad during 1991-92 has come to the notice of the Government;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) to (c). No Sir. However, a news item appeared in a local Telugu newspaper "Andhra Jyothy" Dated 10.9.1991 masking certain allegations against some

officers of the State Government of Andhra Pradesh regarding procurement of medicines from the Govt. Medical Store Depot, Hyderabad. As regards allegations of supply of sub-standard medicines by the Medical Store Depot, Hyderabad, the matter has been examined and it has been reported that no irregularity has been detected.

Ration for ITDP Areas

8991. SHRI ANAND RATNA MAURYA: Will the Minister of FOOD be pleased to state:

(a) whether the Government have decided to continue to supply ration to the areas identified under the Integrated Tribal Development Project (ITDP);

(b) if so, the quota proposed to be released during 1992-93;

(c) the areas and States to be covered this year; and

(d) the special subsidised rates decided under this scheme?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) Yes, Sir.

(b) The quantity and scale of wheat and rice under ITDP Scheme is determined by the concerned State Governments/Union Territories out of and within the allocations for the Public Distribution System from the Central Pool to the respective States/Union Territories.

(c) The information is furnished in the Statement attached.

(d) The special subsidised issue prices under ITDP Scheme and the suggested end retail prices to the consumer under the scheme are as follows:-